THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY): (a) and (b). A provision of Rs. 25,69,400 was made in the budget for 1966-67 in respect of the Himachal Pradesh Administration for Water Supply and Sanitation Schemes. The actual expenditure during that year was Rs. 35,17,403, exclusive of pro rata share of expenditure on account of Establishment and Tools and Plants charges. Information in respect of rural Water Supply Schemes is not separately available.

FERTILISER FACTORY AT PARADEEP

3502. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

(a) whether the proposal to set up a Fertilizer Factory at Paradeep has been finalised; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMA-IAH): (a) No, Sir.

(b) Does not arise.

LIQUOR POISONING IN INDIA

3503. SHRI K. RAMANI:

SHRI P. P. ESTHOSE:

SHRI JYOTIRMOY BASU:

SHRIMATI SUSEELA GO-PALAN :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of cases of liquor poisonings which have been taken place in the country during the last three years;

(b) the number out of them proved fatal; and

(c) the steps taken to prevent this danger?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVE-LOPMENT (SHRI B. S. MURTHY): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

## MAJOR IRRIGATION AND POWER PROJECTS

3504. SHRI SRADHAKAR SUPA-KAR: Will the Minister of IRRIGA-TION AND POWER be pleased to state:

(a) the names of the major irrigation and power projects which have been held up or slowed down on account of financial difficulties in the country; and

(b) the dates by which these projects are likely to be completed?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) Work on many of the major irrigation and power projects has had to be slowed down during the last two years due to paucity of funds. The question of allocation of additional funds for the speedy completion of certain selected major irrigation projects in 1968-69 is under consideration. It is not possible at this stage to indicate precisely the dates by which these projects are likely to be completed as the progress depends on availability of adequate funds from year to year. However, the probable date of completion of each of the major projects has been indicated in the publication "INDIA-Irrigation and Power Projects (Five Year Plans)", copies of which have already been placed in the Parliament Library,

EXCISE DUTY ON YARN AND CLOTH

3505. DR. RANEN SEN: Will the Minister of FINANCE be pleased to State:

(a) whether the Indian Cotton Mills Federation have urged Government to provide for substantial relief in excise duty on yarn and cloth to prevent closure of mills; and

(b) if so, the decision taken in the matter?